

**GOVERNMENT OF TRIPURA  
FOREST DEPARTMENT**

No. F. 7(140)/For/FP-2021-22/14159-219

Dated...26.../07/2021

**NOTIFICATION**

In exercise of the powers conferred by Guideline 4.2 of the Guidelines for extraction of trees from non-forest areas, the Government of Tripura hereby adds the following to the tree species mentioned in Guideline 4.1 (a) for which permission for extraction from the Forest Department is not required:

**'Agar (*Aquilaria malaccensis*)'**

2. This shall come into force from the date of its publication in the official Gazette.

By order of the Governor

  
**(Barun Kumar Sahu)** 19/7/21

Principal Secretary to the  
Government of Tripura

**Copy to:-**

- 1) The Principal Chief Conservator of Forests & HoFF, Tripura.
- 2) The PCCF & Chief Wildlife Warden, Tripura.
- 3) The Member-Secretary, Tripura Biodiversity Board (TBB).
- 4) The APCCF (APR), FHQ.
- 5) The APCCF & Director, NCE, Gandhigram.
- 6) The CEO, Tripura CAMPA, FHQ.
- 7) The CEO & PD, SCATFORM, Tripura JICA Project, Gandhigram.
- 8) The Nodal Officer, FCA, FHQ.
- 9) The Chief Conservator of Forests, Protection/Territorial/P&D/IT & Stat./Vigilance/Legal.
- 10) The Conservator of Forests, Territorial / Wildlife / TBB.
- 11) The Deputy Conservator of Forests, Protection / HQ / PBD / IT & Stat. / WPS.
- 12) The Deputy Conservator of Forests, Research / Training / Working Plan Division No. I & II.
- 13) The District Forest Officer, North / Unakoti / Dhalai / Khowai / West / Sepahijala / Gomati / South District.
- 14) The Sub-Divisional Forest Officer, Dharmanagar / Kanchanpur / Kumarghat / Kailashahar / Ambassa / Manu / Teliamura / Khowai / Sadar / Mandwi / Bishalgarh / Sonamura / Udaipur / Amarapur / Karbook / Bagafa / Sabroom.
- 15) The Managing Director, TFDPC Ltd. / TRPC Ltd.
- 16) The Manager, Tripura Govt. Press, Agartala with a request to publish the above Notification in the next issue of Tripura Gazette for general information.
- 17) The In-charge, GIS Lab of FHQ for uploading in the departmental website.

**Copy also to:-**

- 1) The PS to the Secretary to the Governor, Tripura for kind information of the Governor.
- 2) The PS to the Chief Secretary, Government of Tripura for kind information of the Chief Secretary.
- 3) The PS to the Addl. Chief Secretary to Hon'ble Chief Minister, Government of Tripura for kind information of the Hon'ble Chief Minister.
- 4) The PS to Hon'ble Forest Minister, Tripura for kind information of the Hon'ble Forest Minister.
- 5) The PS to the Principal Secretary (Forests) for kind information of the Principal Secretary.

  
Principal Secretary to the  
Government of Tripura